

F.No.36(7)/2015-Judl.
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
10th April, 2015

ORDER

In supersession of all earlier orders relating to Senior Panel Counsels and Central Government Counsels in High Court of Gauhati at Guwahati and its Benches at Itanagar, Kohima and Aizwal and Senior Central Government Standing Counsel and Senior Panel Counsels and Additional Central Government Standing Counsel in Central Administrative Tribunal, Gauhati Bench, the President is pleased to engage the following Advocates for conducting the Central Government Litigation before the High Court of Gauhati at Guwahati and its Benches at Itanagar, Kohima and Aizwal and Central Administrative Tribunal, Gauhati Bench, with immediate effect for a period of **three years** or until further orders, whichever is earlier:-

GAUHATI HIGH COURT AT GUWAHATI
SENIOR PANEL COUNSEL

Sl. No.	Name & Address
1	Sri Yadab Doloi House No. 6, Bye Lane No. 4 Near Forensic Science Lab. Kahilipara, Guwahati
2	Sri Sukumar Sarma Son of Dr. Hem Chandra Sarma Krishna Nagar, Chandmari, Guwahati-3

CENTRAL GOVERNMENT COUNSEL

Sl. No.	Name & Address
1.	Deva Kumar Saikia, Barbari (Upper Hengarabari) Opp. Sankar Dev Shishu Niketan, VIP Road, House No. 102, Guwahati.
2.	Sri Biplab Chakravorty 11, G.K.Das Lane, Krishna Nagar (Near Hotel Raj Mahal), Guwahati- 781001
3.	Sri Kartik Chandra Roy Landmark apartment, Flat No. BS-5, 5 th floor Sundarpur, Zoo Road, Guwahati-5
4.	Sri Sanjay Kumar Medhi Naojan Road, Uzan Bazar, Joorphukhuripar, House No. 4, Guwahati
5.	Sri Bhabesh Kalita Vill Suterkuchi, Via Bezara, Dist. Kamrup, Assam 781121
6.	Sri Bidyut Sarma Village Dalibari, P.O. Dadara, , P.S. Hajo, Dist. Kamrup
7.	Sri Motiraj Adhikari c/o Sri R.P. Sarmah, Sr. Advocate , Kachari Basti, Ulubari, Guwahati
8.	Smt Snigdha Barua House No. 5, K.K. Medhi Road, Rani Bazar, Pan Bazar, Guwahati- 781001

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9.	Sri Kamal Krishna Parasar Son of Sri Bani Kanta Chakravarty, House No. 4, Udaygiri, P.O. Kharghuli, Guwahati-781004
10.	Mrs. Anupama Dass Rajbari Path, Ganeshguri, , House no. 11, Guwahati-781005
11.	Sri Arun Nath (539 of 2000) Kachari Basti, Ulubari, Guwahati-781007
12.	Sri Makhan Phukan Chachal Road, Sixmile, Khanapara, Guwahati 22
13.	Sri Sabyasachi Paul Choudhury House No. 11, Block-A1, Sankar Nagar, Adagudam, Lalganesh, Guwahati
14.	Smti Anuradha Gayan House No. 232, A.T.Road, Near Guwahati Nursery, Guwahati
15.	Sri. Dilip Chandra Borah House 5, Swahid Prafulla Boro Path, Bye Lane-2, Rup Nagar, Guwahati
16.	Sri Ajit Chandra Kalita L.B Road, Tezpur
17.	Sri Smarant Saha Roy. 86, Borthakur Mill Road, Ulubari, Guwahati-7
18.	Ms Rita Devi Sai Bhawan, Birubari, Jonakpur, Jonaki Path, Guwahati-781016
19.	Sri Bibaswan Deka Krishna Nagar, Chandmari, House No. 24, A.E.Road, Guwahati-781003
20.	Ms Bijita Sarma Maz-Jalukbari, Nizarapur, P.O. Gauhati University, Guwahati 781014
21.	Sri Girin Pegu Upper Hengarabari, Orbari, Thimkitilla, House No. 24, Guwahati-781028
22.	Sri Chinmoy Kumar Sarma Baruah Subarna Shopping Complex, Railway Colony Road, Bamunimaidam, Guwahati-781021
23.	Ms Harvee Terangpi Kachari Basti, Ulubari, Guwahati-7
24.	Sri Hareesh Gupta 54, Fatasil Ambari, cucle Factory road, Opp. PWD quarters, Guwahati

HIGH COURT OF GAUHATI, KOHIMA BENCH

CENTRAL GOVERNMENT COUNSEL

Sl. No.	Name & Address
1	Sri W. Rainbow Ngullie Duncan Bosti, House No. 59, Near Fun Bowling, Dimapur, 797112
2.	Sri N.Chonpenthung. Murry Duncan Bosti, House No. 356, Near Fun Bowling, Dimapur, 797112
3.	Sri Z.N. Ngullie High Court Kohima, Nagaland
4.	Yanger Wati, Advocate Paramedical Colony; Near SBI ATM, Kohima, Nagaland
5.	Sri Yogendra Prasad Gupta Millenium Market, Ff-5, Old Daily Market, P.O. Dimapur-797112, Nagaland

/s/

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HIGH COURT OF GAUHATI, AIZAWL BENCHCENTRAL GOVERNMENT COUNSEL

Sl. No.	Name & Address
1	Ms Zairemsongpuii D/o Vanlalchhuanga, House No. d/149 Basic Mual, Ramhlun North, Aizwal

HIGH COURT OF GAUHATI, ITANAGAR BENCHCENTRAL GOVERNMENT COUNSEL

Sl. No.	Name & Address
1.	MARTO KATO D' Sector, near Polo Park, Naharlagun, P.O. & P.S. Naharlagun, Dist- Papum Pare, Arunachal Pradesh.
2.	Nanne Lowang Aptech Building, Sunview Centre, C-Sector, Itanagar- 791111. Arunachal Pradesh.
3.	NINNONG RATAN D'Sector, Naharlagun, P.O. & P.S. Naharlagun, Dist Papum Pare, Arunachal Pradesh.

CENTRAL ADMINISTRATIVE TRIBUNAL, GAUHATI BENCHSENIOR CENTRAL GOVERNMENT STANDING COUNSEL

Sl. No.	Name & Address
1	Sri Chinmoy Chowdhury Pubsarania, Rajgarh, 1st Bye lane (west), Guwahati-781003
<u>ADDITIONAL CENTRAL GOVERNMENT STANDING COUNSEL</u>	
1	Ms Madhuchandra Bhattacharjee Ananda Nagar, H/No. 9, Bye Lane-2, Lokhara Road, P.O. Odalbakra Guwahati- 781034
2	Sri Sujit Kumar Ghosh 6, Pubali Housing Co-op. Society Project-1, Janapath Lane, G.S.Road, Ulubari, Guwahati-781007
3	Sri Rajib Hazarika House No. 48 (AIDC), Zoo Road, LKR Baruah Road, Nabin Nagar, Guwahati
4	Ms Gopa Sutradhar House No. 2, Bye lane No. 2, OHC Baruah Path, Bhaskar Nagar Tinali, Gita Nagar, P.O. Bamunimaidam, Guwahati- 781021
5	Sri Mrinal Kanti Nath 86, Pubali Housing co-op. Society, Block-B, 2 nd floor, Lane No. 6, Barthakur Mill Road, Ulubari, Guwahati-781007
6	Sri Amitava Chakravorty Kailash Nagar, Golden Path, Bye Lane =2, Milan Path, House No. 18, Guwahati-38

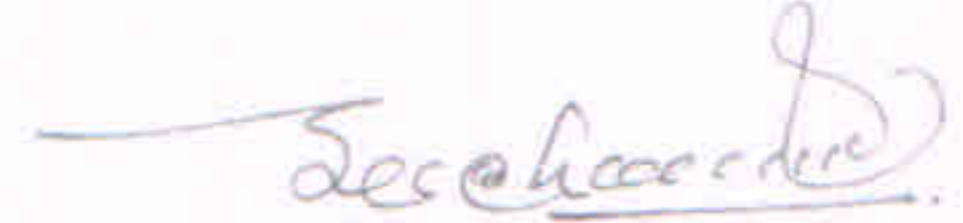
/s/

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7	Ms. Kakali Saikia Rupnagar, Brindaban Path, House No. 2, Guwahati-32
8	Sri Abinash Sharma Santipur, Main Branch Road, House No. 9, Guwahati- 781009

2. The engagement of the above counsels is governed by the terms and conditions contained in this Department's OM No.26(01)/99-Judl. dated 24th September,1999 read with OM No.26(1)/2005-Judl. dated 31.01.2008 and OM No.26(1)/2011-Judl. dated 01.09.2011.

3. Hindi version of this order will follow.



(Suresh Chandra)

Joint Secretary & Legal Adviser

To

All above mentioned Panel Counsel.



Copy to:

1. Shri Kausik Chanda, Additional Solicitor General, 10, Kiran Shankar Road, 1st Floor, Kolkata-700001 (M)-09831081822 E-Mail-kausiklaw@rediffmail.com.
2. Shri Subhash Chandra Keyal, Assistant Solicitor General, Flat No.1, GHA, First Floor, Faruna Apartment, 57, S.R.C.B . Road, Fancy Bazar (Near Railway Gate No.3), Guwahati-781001 (M)-09435040789,9864093651
3. The Incharge, Branch Sectt., Ministry of Law & Justice, Department of Legal Affairs, KolKatta
4. All the former Counsels of different categories are requested to handover all the pending cases to the respective Assistant Solicitor General/Senior Central Government Standing Counsel.
5. The Registrar, High Court of Gauhati, Guwahati.
- *6. The Registrar, Central Administrative Tribunal, Guwahati.
7. The Accountant General, Guwahati.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
10. Senior Central Government Standing Counsels, CAT, Gauhati is requested to provide the Bank Details and PAN to the Cash Section through FAX No.23387752 or e-mail ddo-la@nic.in
11. Hindi Unit for Hindi version of this order.
12. Guard File/Judicial Section with 10 spare copies.

